

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 05.11.2018 (Monday)

Court of Chairperson

10:30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	MA No. 197 of 2018 in un-numbered Company App.(AT) (Ins) No. of 2018	Bee Kay Precisum (India) Pvt. Ltd. Vs. R.G. Steel	Vikas Jain	
2.	I.A. No. 1809 of 2018 in Comp. App. (AT) (Ins) No. 646 of 2018	Rayala Corporation Pvt Ltd Vs Vijay R Vakharia & Ors	Rohini Musa	
3.	Comp. App. (AT) (Ins) No. 118 of 2018	Hemanth Meka Rao Vs. L & T Finance Ltd.	Jyoti Singh	Sidharth Mehta
4.	Comp. App. (AT) (Ins) No. 366 of 2018	Equipment Conductors & Cables Ltd. Vs. Transmission Corporation of Andhra Pradesh Ltd.	S. Hariharan	Rakesh K Sharma (R1)
5.	Comp. App. (AT) (Ins) No. 564 of 2018	Axis Bank Ltd Vs Deepa Venkat Ramani	Sanjeev Pathak	Utkarsh Singh
6.	Comp. App. (AT) (Ins) No. 632 of 2018	Centrum Capital Limited Vs. Shriram EPC Limited	Atul Sharma	Pooja Saigal

For Admission (Fresh Cases)

7.	Comp. App. (AT) (Ins) No. 672 of 2018	Nizamiya Construction Pvt Ltd Vs Thyssenkrupp Industries India Pvt Ltd.	Rajiv Kumar	
8.	Comp. App. (AT) (Ins) No. 685 of 2018	Shree Hari Agro Industries Ltd Vs Deepak Vegpro Pvt Ltd	Monisha Handa	
9.	Comp. App. (AT) (Ins) No. 686 of 2018	Satkar Container Lines Pvt Ltd Vs Kandla International Container Terminal Pvt Ltd	Ashim Vachher	
10.	Comp. App. (AT) (Ins) No. 687 of 2018	Bhavik Bhimjyani Vs Uday Vinodchandra Shah & Anr	Smriti Churiwal	
11.	Comp. App. (AT) (Ins) No. 688 of 2018	Gir Logistics Pvt Ltd Vs C.A Kannan Tiruvengadam	Surekeh Kant Baxy	

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12.	Comp. App. (AT) No. 382 of 2018	Aman Kumar Jain & Anr Vs ROC, NCT of Delhi & Haryana and Anr	Gursat Singh Vachher	
13.	Competition. App. (AT) No. 82 of 2018	Amit Mittal Vs DLF Ltd & Anr	R.P Sharma	

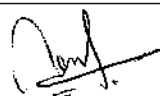
For Admission (After Notice)

14.	Comp. App. (AT) (Ins) No. 291 of 2018	Prasad Gempex Vs. Star Agro Marine Exports Pvt. Ltd. & Anr.	KartikeyaGoel	MM Abbasi (RP), Rajiv S Roy (R-2)
15.	Comp. App. (AT) (Ins) No. 451 of 2018	Medisetty Venkata Rattaiah Vs S Muthu Raju & Ors.	A S Satish kumar	Arvind (R2)
16.	Comp. App (AT) (Ins) No. 556 of 2018	H.S. Singh Vs. Shree Nursingsahay Mudungopal & Anr.	Niraj Kumar Singh	
17.	Comp. App. (AT) (Ins) No. 594 of 2018	Agarwal Coal Corporation Ltd Vs Shriram Cement Ltd	Mohtashim Kibriya	
18.	Comp. App. (AT) (Ins) No. 600 of 2018	Tirumala Balaji Alloys Pvt Ltd Vs Sumit Binani with	Arjun Asthana	
19.	Comp. App. (AT) (Ins) No. 601 of 2018	Excello Fin Lea Ltd. Vs. Sumit Binani & Anr.	Pooja M. Saigal	
20.	Comp. App (AT) (Ins) No. 633 of 2018	Asset Reconstruction Company (I) Ltd. (ARCIL) Vs. Koteswara Rao Karuchola (R.P. for Viceroy Hotels Ltd.) & Ors.	Niraj Kumar	Kumar Sudeep-R3
21.	Comp. App (AT) (Ins) No. 634 of 2018	Rajesh Arora Vs. Sanjay Kumar Jaiswal	Ruchin Midha	Tushar Tyagi
22.	Comp. App. (AT) (Ins) No. 679 of 2018	Anup Kumar, R.P. of Shivkala Developers Pvt. Ltd. Vs. Shivkala Developers Pvt. Ltd.	Anup Kumar	
23.	Comp. App. (AT) (Ins) No. 680 of 2018	Anup Kumar, R.P. of Shivkala Developers Pvt. Ltd. Vs. Shivkala Developers Pvt. Ltd.	Anup Kumar	
24.	Comp. App. (AT) (Ins) No. 681 of 2018	Anup Kumar, R.P. of Shivkala Developers Pvt. Ltd. Vs. Shivkala Developers Pvt. Ltd.	Anup Kumar	

12:00 noon

For Hearing

25.	Comp. App. (AT) (Ins) No. 461 of 2018	SharadSanghi Vs. Vandana Garg & Ors. With	Sameer Rohtagi	Sumesh Dhawan-R1 Bishwajit Dubey-R5
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26.	Comp. App. (AT) (Ins) No. 464 of 2018	Ashutosh Koul & 814 Ors. Employees of Jyoti Structures Ltd. Vs. DBS Bank Ltd. & Ors. With	Payal Chandra	SumeshDhawan (R-4) Bishwajit Dubey-R5
27.	Comp. App. (AT) (Ins) No. 548 of 2018	Apollo Jyoti LLC and Ors Vs Jyoti Structures Ltd	Shardul Amarchand Mangaldas	Shivani Sinha (R-1), Ashish Mukhi (R- DBS), Bishwajit Dubey (R-SBI), Ashok Kr. Jain (R- Allahabad Bank), Srideepa-R6

2: 00 PM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Mr. Balvinder Singh, the Hon'ble Member (Technical).

For Hearing (Part Heard)

1.	Competition Appeal (AT) No. 22 of 2017	K Sera Sera Digital Cinema Pvt. Ltd. Vs. Pen India Ltd. & Ors.	RachitBatra Sushil Shukla	Cyril Shroff
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Note: Court will not sit after 03:00 PM.

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3/11/18

By Order
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3/11/18
Joint Registrar